GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 192 TO BE ANSWERED ON 01.12.2025

Violation of the Guidelines of the NTCA

192. SHRI HARISH CHANDRA MEENA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the safari timings of the tourist vehicles at the Ranthambore Tiger Reserve in Rajasthan were extended in May, 2025 and the tigers were shown in the artificial light which is violation of the guidelines of the National Tiger Conservation Authority (NTCA);
- (b) if so, the details thereof along with the action taken against the officers/agencies responsible and steps taken to check the recurrence of such incidents in future; and
- (c) if not, the reaction of the Government to these reports and the present status of enforcement of NTCA guidelines for safari timings, artificial light and vehicles access to the Tiger Reserve?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

- (a) As reported by the State, there was no extension of safari timings for tourist vehicles at the Ranthambore Tiger Reserve in May 2025.
- (b) & (c) The State Governments have been advised to adhere to the National Tiger Conservation Authority (Normative Standards for Tourism and Project Tiger) Guidelines, 2012, for regulating tourism activities.
